

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. Nos. 5 & 6 in CIVIL APPEAL NO(s). 2373 OF 2001

AHMEDABAD MUNICIPAL CORPORATION & ANR.

Appellant (s)

VERSUS

MATHURDAS MANGALDAS (D) BY LRS.& ORS.

Respondent(s)

(For permission to file directions and for directions and office report))

Date: 22/09/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Ms. Hemantika Wahi, Adv.

Ms. Shivangi, Adv.

For Respondent(s) Mr. R.F.Nariman, Sr. Adv.

Mr. Nakul Diwan, Adv.

Mr. Abhijat P. Medh, Adv.

Ms. Sumita Hazarika ,Adv(Not present)

For Applicant(s)

Mr. P.S.Narasimha, Adv.

Mr.Gaurav Agrawal ,Adv

Mr.K.G.Gopalakrishnan, Adv.

Mr. Anand Yagnik, Adv.

UPON hearing counsel the Court made the following

O R D E R

The Interlocutory Applications are dismissed.

(Parveen Kr. Chawla)

(Kanwal Singh

)

Court Master

Court Master